

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 66/(MAH)/2015
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.02.2017

NAME OF THE PARTIES: Mr. Fidaali Moiz Mithiborwala & Anr.
V/s.
M/s. Majolica Properties (India) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 58, 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Laxmi T-Sorte	Adv for Respondents Dib Sahasrimal legal	 20.02.17

ORDER

C.P. No. 64/230-232/CLB/MB/MAH/2015

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C.P. No. 68/230-232/CLB/MB/MAH/2015

At request of the parties, list this matter on 27.03.2017.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial).

Sd/-

V. NALLASENAPATHY
Member (Technical).